

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 11/02/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/02/2019 is circulated for information.


(Mohinder Singh)
Deputy Registrar.

Copy to:-

1. **SPS** to Hon'ble President, **CESTAT** for information please.
2. All Hon'ble Members, **CESTAT** including Regional Benches for information please.
3. **S.P.S.** to Chief Commissioner (AR), **CESTAT**, New Delhi.
4. Member (Review), **CBEC**, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. **PS** to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

MONTHLY STATEMENT FOR THE MONTH OF JANUARY, 2019 AS ON 01/02/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1209	471	3056	0	17	4753	2	107	42	144	0	6	299	1	4	115	16	0	0	135	0	0	0	0	0	1	1	0
MUMBAI	5118	4450	4418	0	0	13986	0	59	57	165	0	0	281	0	6	3	3	0	0	12	0	0	0	0	0	0	0	0
KOLKATA	4077	2195	3762	0	0	10034	969	127	80	103	0	0	310	31	4	6	0	0	0	10	0	0	0	0	0	0	0	0
CHENNAI	3013	2541	5355	2	0	10911	0	62	39	121	0	0	222	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2676	1497	5680	0	0	9853	11	27	23	82	0	0	132	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5636	2350	3853	0	0	11839	23	161	34	65	0	0	260	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1095	291	1360	0	0	2746	3	10	6	20	0	0	36	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0
CHANDIGARH	2792	525	2441	0	0	5758	0	53	6	70	0	0	129	0	1	0	0	0	0	1	0	0	0	0	0	0	0	0
HYDERABAD	1590	666	3198	0	0	5454	2	17	7	27	0	0	51	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	27206	14986	33123	2	17	75334	1010	623	294	797	0	6	1720	36	16	124	19	0	0	159	0	0	0	0	1	1	0	

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.02.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of Jan, 2019 for 70 of days as under.

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	NIL	15 Sh. M.M. Damodhar, Member(Technical)	1
	2 Mrs. Archana Wadhwa, Member (Judicial)	10	16 Sh. Anil G. Shakkarwar, Member(Technical)	3
	3 Sh. M.V. Ravindran, Member (Judicial)	NIL	17 Sh. P. Venkata Subba Rao Member (Tech.)	1
	4 Sh. Ashok Jindal, Member(Judicial))	NIL	18 Sh. P. Dinesha Member(Judicial)	1
	5 Dr. D. M. Mishra, Member (Judicial)	NIL	19 Sh. C.L. Mahar Member(Technical)	1
	6 Sh. Anil Choudhary, Member(Judicial)	1	20 Sh. Ajay Sharma Member(Judicial)	2
	7 Sh. S. K. Mohanty, Member (Judicial)	NIL	21 Sh. Bijay Kumar Member(Technical)	NIL
	8 Sh. Ramesh Nair, Member (Judicial)	1	22 Ms. Rachna Gupta Member(Judicial)	2
	9 Ms. Sulekha Beevi C.S., Member(Judicial)	NIL	23 Mr.Sanjiv Srivastava Member (Technical)	5
	10 Shri S.S. Garg, Member (Judicial)	4	24 Dr. Suvendu Kumar Pati, Member(Judicial)	3
	11 Sh. P. K. Choudhary, Member (Judicial)	1	25 Mr. P. Anjani Kumar, Member(Technical)	25
	12 Sh. Raju, Member(Technical)	3		
	13 Sh. C.J. Mathews, Member(Technical)	NIL		
	14 Sh. V. Padmanabhan, Member(Technical)	6		

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
0	0	0	0	0	0	124	10	83	0	0	217	0	1196	618	3133	0	24	4971	3
0	0	0	0	0	0	123	119	111	0	0	353	0	5060	4391	4475	0	0	13926	0
0	0	0	0	0	0	94	70	50	0	0	214	41	4114	2211	3815	0	0	10140	959
0	0	0	0	0	0	74	24	158	0	0	256	0	3001	2556	5318	2	0	10877	0
0	0	0	0	0	0	62	23	42	0	0	127	0	2641	1497	5720	0	0	9858	15
0	0	0	0	0	0	142	14	30	0	0	186	0	5655	2370	3888	0	0	11913	23
1	0	2	0	0	3	84	36	102	0	0	222	1	1021	261	1276	0	0	2558	2
1	0	0	0	0	1	37	1	16	0	0	54	0	2808	530	2495	0	0	5833	0
0	0	0	0	0	0	75	24	61	0	0	160	0	1532	649	3164	0	0	5345	2
2	0	2	0	0	4	815	321	653	0	0	1789	42	27028	15083	33284	2	24	75421	1004


 (Mohinder Singh)
 Deputy Registrar.

**STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.02.2019.**

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1991	0	0					0		
1999	0	0			0		0		
2000	0	0	0		0		0		
2001	0	0	0		0		0	0	0
2002	0	0	0		0	1	0	0	1
2003	0	0	0		1	0	0	0	7
2004	0	0	0		0	0	0	0	4
2005	3	3	0		1	6	0	11	0
2006	11	1	0		0	7	1	1	0
2007	4	12	2		5	11	7	23	4
2008	2	2	18		36	12	4	23	10
2009	9	216	273	5	374	176	38	55	94
2010	17	374	286	21	575	351	37	226	131
2011	14	596	661	152	624	729	52	307	274
2012	26	892	560	273	844	829	136	422	556
2013	86	1105	609	1273	871	1433	105	574	534
2014	194	1263	708	1550	1231	1508	154	714	536
2015	306	1339	647	1683	1094	1252	209	580	413
2016	546	2023	1114	1681	1340	1432	316	494	701
2017	611	2045	1046	1649	1221	1376	378	674	909
2018	2845	3774	3912	2368	1517	2588	1085	1600	1120
2019	297	281	304	222	124	202	36	129	51
TOTAL	4971	13926	10140	10877	9858	11913	2558	5833	5345

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Jan ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	4753	435	217	4971
MUMBAI	13986	293	353	13926
KOLKATA	10034	320	214	10140
CHENNAI	10911	222	256	10877
BANGALORE	9853	132	127	9858
AHMEDABAD	11839	260	186	11913
ALLAHABAD	2746	37	225	2558
CHANDIGARH	5758	130	55	5833
HYDERABAD	5454	51	160	5345
TOTAL	75334	1880	1793	75421